

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2248/2004



New Delhi this the 16th day of December, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Rajan Tiwari,
Senior Staff Car Driver Grade-I (NMNH)
Resident of D-878, Netaji Nagar,
New Delhi-23.

-Applicant

(By Advocate: Shri Amit Rathi, proxy for
Shri Dalip Singh)

Versus

1. Union of India
Through
Secretary,
Ministry of Environment and Forest,
Paryavaran Bhavan, CGO Complex,
Lodi Road, New Delhi-110003
2. Director
National Museum of Natural History (NMNH)
FIICI Museum Building,
Barakhamba Road, New Delhi.
3. The Administrative Officer,
National Museum of Natural History (NMNH)
FIICI Museum Building,
Barakhamba Road, New Delhi.

-Respondents

(By Advocate: None)

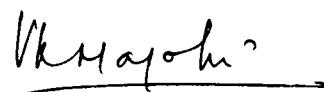
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A):

Learned counsel for applicant seeks and is allowed to withdraw this OA with
liberty to file afresh.



(Shanker Raju)
Member (J)



(V.K. Majotra)
Vice Chairman (A)

cc.